

reconciled to the finality of the accession of the State of Jammu and Kashmir with the Indian Union, have been trying to create trouble and indulging in subversive activities.

(b) and (c). According to information available a number of persons have received training and supply of arms, ammunitions, explosives, funds etc. in Pakistan/Pak Occupied Kashmir for creating disorder and destabilisation in the State. The State Administration has been taking action against such persons and keeping a close watch on the situation. Central Government have been assisting the State Government as and when necessary.

[*Translation*]

Growth in Agriculture Sector

832. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has prepared any programme for rapid growth in Agriculture Sector during the Eighth Five Year Plan;

(b) whether the programme has been finalised;

(c) if so, the details thereof and the time by which it is likely to be implemented; and

(d) if not, the steps proposed to be taken for rapid growth in Agriculture Sector during the Eighth Plan?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) No, Sir. The Eighth Five Year Plan has not been formulated.

(b) and (c). Do not arise.

(d) The strategy and programmes for development of the Agriculture Sector during the Eighth Five Year Plan period will be indicated in the Plan document.

[*English*]

Facility of Leave Encashment to Karnataka Government Employees

833. SHRI V.S. KRISHNA IYER: Will the PRIME MINISTER be pleased to state:

(a) whether the encashment of leave salary is paid only to Class IV employees of Karnataka Government; and

(b) if so, the reasons for not extending this benefit to other categories of employees of the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). No, Sir. The facility of encashment of leave is available to all employees of Karnataka Government.

Thefts in Running Trains

834. SHRI HET RAM:
SHRI JAGDISH AWASTHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the incidents of thefts in the running trains have been on the increase;

(b) if so, the percentage of rise in the theft cases in running trains during the last six months as compared to the previous six months;

(c) the percentage of rise in the amount of compensation, if any, paid by Govern-